

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25187/2024 BLAPL/8600/2024	HEMANTA BHOI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DHAMA /110 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000009/2023
2	D-BLAPL/25254/2024 BLAPL/8601/2024	AKSHAYA NAYAK @ AKSHAYA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /173 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000402/2022
3	D-BLAPL/25197/2024 BLAPL/8602/2024	UMASHANKAR YADAV VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	CHITRAKONDA /38 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000049/2022
4	D-BLAPL/25200/2024 BLAPL/8603/2024	GANESH SETHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000248/2024
5	D-BLAPL/25207/2024 BLAPL/8604/2024	KALIA NATH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SASON /271 /2022 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0004404/2022
6	D-BLAPL/24457/2024 BLAPL/8605/2024	KUNJA BIHARI BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000548/2024
7	D-BLAPL/25273/2024 BLAPL/8606/2024	RATNAKAR KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 ADDL.SESSION JUDGE-CUM-SPL.JUDGE Spl/0000008/2024
8	D-BLAPL/22392/2024 BLAPL/8607/2024	SUJIT NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /114 /2024 SPECIAL JUDGE,RAIRANGPUR(Mayurbh Spl/0000012/2024
9	D-BLAPL/24805/2024 BLAPL/8608/2024	SESHADEBA @ SESHADEB PRUSTY VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /623 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001437/2024
10	D-BLAPL/22478/2024 BLAPL/8609/2024	GISIM GELEPSI VS STATE OF ODISHA	SRIBATSA NAYAK VS	CYBER CRIME AND E.O, BALASORE /10 J.M.F.C.,SORO(Baleshwar) CT/0000418/2024
11	D-BLAPL/25007/2024 BLAPL/8610/2024	BANSIDHAR MAJHI VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	EOW,BHUBANESWAR /4 /2023 PRESIDING OFFICER,DESIGNATED COU CT/0000015/2023

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12	D-BLAPL/24280/2024 BLAPL/8611/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /20 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/000025/2024
13	D-BLAPL/23706/2024 BLAPL/8612/2024	KARTIKESWAR KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /110 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000075/2024
14	D-BLAPL/25021/2024 BLAPL/8613/2024	AJIT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /23 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000158/2024
15	D-BLAPL/25140/2024 BLAPL/8614/2024	DHARMENDRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	GOPALPUR /96 /2024 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000383/2024
16	D-BLAPL/25227/2024 BLAPL/8615/2024	RABINDRA SAHOO VS STATE OF ODISHA	SAROJ MOHARANA VS	/ /0 JMFC-GRAMA NYAYALAYA, RAGHUNA 2(A)CC/0000026/2024
17	D-BLAPL/25213/2024 BLAPL/8616/2024	GADADHAR DALEI @ GUJUL VS STATE OF ODISHA	BIKRAM RATH VS	BARAMBA /74 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000067/2024
18	D-BLAPL/24863/2024 BLAPL/8617/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000075/2024
19	D-BLAPL/23075/2024 BLAPL/8618/2024	JANAKA @ RAMA PURTI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KHAMAR /123 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000052/2023
20	D-BLAPL/24938/2024 BLAPL/8619/2024	RANJITA BAI RAJAK VS STATE OF ODISHA	TRILOCHAN NANDA VS	barpalli /250 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000072/2024
21	D-BLAPL/25093/2024 BLAPL/8620/2024	SINU BEERO VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000007/2023
22	D-BLAPL/25423/2024 BLAPL/8621/2024	ASHIM ANSUMAN NAYAK VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /20 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000013/2024
23	D-BLAPL/25023/2024	BINOD NAYAK	JYOTIRMAYA SAHOO	TANGI (KHURDA) /462 /2024

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	BLAPL/8622/2024	VS STATE OF ODISHA	VS	J.M.F.C,TANGI(Khordha) GR/0000421/2024
24	D-BLAPL/25104/2024 BLAPL/8623/2024	ASHESH PATTNAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
25	D-BLAPL/25004/2024 BLAPL/8624/2024	GHANASHYAM AHUJA @ ROCKY KINGRANI VS STATE OF ODISHA	PRATIK NAYAK VS	2(A)CC/0000203/2024 BHANJPUR /95 /2024 O.P.I.D,BALASORE(Baleshwar) CT/0000008/2024
26	D-BLAPL/25188/2024 BLAPL/8625/2024	MANORAMA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000089/2024
27	D-BLAPL/25312/2024 BLAPL/8626/2024	BINITA KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /134 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEI GR/0000636/2024
28	D-BLAPL/24273/2024 BLAPL/8627/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /398 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000485/2023
29	D-BLAPL/25243/2024 BLAPL/8628/2024	SAMEER PATRA @ DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /32 /2024 J.M.F.C,MOHANA(Gajapati) GR/0000034/2024
30	D-BLAPL/24905/2024 BLAPL/8629/2024	BITU @BISWAJIT DAS VS STATE OF ODISHA	KABIR KUMAR JENA VS	KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024
31	D-BLAPL/25232/2024 BLAPL/8630/2024	ABHAY KUMAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /25 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000021/2024
32	D-BLAPL/24655/2024 BLAPL/8631/2024	MAHESWAR MALICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000020/2017
33	D-BLAPL/25221/2024 BLAPL/8632/2024	NARAYAN PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000094/2023
34	D-BLAPL/25058/2024 BLAPL/8633/2024	SOURMENDRA SWAIN VS	AMITAV TRIPATHY VS	TOMANDO /257 /2024 J.M.F.C.,BHUBANESWAR(Khordha)

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35	D-BLAPL/24716/2024 BLAPL/8634/2024	STATE OF ODISHA MANASI KUSWAHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	CT/0000596/2024 BARGARH /447 /2024 DIST.AND SESSIONS JUDGE,BARGARH
36	D-BLAPL/24653/2024 BLAPL/8635/2024	KHEMA RAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000066/2024 / /0 SPECIAL JUDGE,SONEPUR(Sonepur)
37	D-BLAPL/25340/2024 BLAPL/8636/2024	STATE OF ODISHA KAJAL KUMARI VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	SPL. 2(a)C.C./0000021/2024 BURLA /234 /2024 J.M.F.C.,SAMBALPUR(Sambalpur)
38	D-BLAPL/24754/2024 BLAPL/8637/2024	STATE OF ODISHA MUKESH KUMAR NANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GR/0000387/2024 DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh)
39	D-BLAPL/25331/2024 BLAPL/8638/2024	STATE OF ODISHA ASHOK JENA VS STATE OF ODISHA	PRATIK DASH VS	Spl/0000053/2024 BADAGADA /544 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU
40	D-BLAPL/24806/2024 BLAPL/8639/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	Spl/0000036/2023 RENGALI DAM SITE /104 /2021 A.D.J.,TALCHER(Anugul)
41	D-BLAPL/25330/2024 BLAPL/8640/2024	STATE OF ODISHA BABULA BIRA VS STATE OF ODISHA	SRINIBAS PARIJA VS	CT/0000045/2021 R.UDAYAGIRI /109 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
42	D-BLAPL/24904/2024 BLAPL/8641/2024	HEMA @ HEMANTA MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Spl/0000074/2024 KENDRAPARA SADAR /291 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapada)
43	D-BLAPL/25365/2024 BLAPL/8642/2024	STATE OF ODISHA SK. SAHIL VS STATE OF ODISHA	AKASH BHUYAN VS	Spl/0000039/2024 KUJANGA /358 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur)
44	D-BLAPL/25360/2024 BLAPL/8643/2024	STATE OF ODISHA ALLAN BABU PHILIPOSE VS STATE OF ODISHA	SATYAJIT MOHANTY VS	Spl/0000069/2024 NCB BHUBANESWAR /4 /2024 SPECIAL JUDGE ASKA(Ganjam)
45	D-BLAPL/24937/2024 BLAPL/8644/2024	STATE OF ODISHA PUNNIYA KOU DI KANNIYAN @ BENZ WARNER VS STATE OF ODISHA	RAMESH SAHOO VS	2(A)CC/0000009/2024 CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PANPOSH(Sundargarh) GR/0002403/2023

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46	D-BLAPL/25326/2024 BLAPL/8645/2024	KRUSHNA CHANDRA MOHANTY @ BAPINA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /178 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000257/2024
47	D-BLAPL/25042/2024 BLAPL/8646/2024	BIJAY XALXO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KUTRA /170 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000822/2023
48	D-BLAPL/25318/2024 BLAPL/8647/2024	SILU NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	INFOCITY PS /390 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001448/2024
49	D-BLAPL/25302/2024 BLAPL/8648/2024	CHIRAG VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /10 J.M.F.C.,SORO(Baleshwar) CT/0000418/2024
50	D-BLAPL/25341/2024 BLAPL/8649/2024	MD.SAKIB VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	BURLA /234 /2024 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000387/2024
51	D-BLAPL/25138/2024 BLAPL/8650/2024	ASLAM KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000033/2023
52	D-BLAPL/25348/2024 BLAPL/8651/2024	SOUMYARANJAN PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000100/2024
53	D-CMAPL/25534/2024 CMAPL/254/2024	SARAT CHANDRA KHUNTIA VS SARALA BALA SWAIN	ADV. VS	// () //
54	D-CMP/35157/2024 CMP/923/2024	O.S.F.C, CUTTACK VS JYOTI PRAKASH DAS	ABINASH ROURAY VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,C EC/0000003/2012
55	D-CMP/33899/2024 CMP/924/2024	RAJ KISHORE NAHAK VS SPECIMENS REALITY LTD., GANJAM	SURYAKANTA DASH VS	// ADDL SESSIONS JUDGE, KHALLIKOTE Fao/0000001/2021
56	D-CMP/35254/2024 CMP/925/2024	KAMALAKANTA BEHERA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (JD),SORO(Baleshwar) Os/0000734/1997
57	D-CMP/35972/2024	SHANTILATA BEHURIA	MAHESWAR MOHANTY	//

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	CMP/926/2024	VS BASANTA KUMAR BEHURIA	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000011/2023
58	D-CMP/36131/2024 CMP/927/2024	MAHAMMAD AFZAL ALI KHAN VS SK. HOSEN @ HASEN	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// CIVIL JUDGE (JD),KHURDA(Khordha) CS/0000033/2023
59	D-CMP/36174/2024 CMP/928/2024	PULIN MALLICK@MALIK@MALLIK VS NASIB BEHERA	SHIBANI SHANKAR PRADHAN VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001945/2019
60	D-CMP/36323/2024 CMP/929/2024	RAMAMANI DAS VS RATHA @ DASARATHA BEHERA	DWARIKA PRASAD MOHANTY VS	// A.D.J.,BHADRAK(Bhadrak) Fao/0000035/2020
61	D-CMP/36347/2024 CMP/930/2024	KANCHANBALA PATRA VS KIRANBALA PATRA	PRAKASH CHANDRA DASH VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000017/2005
62	D-CONTC/34150/2024 CONTC/6303/2024	DR. AKULANANDA MALLICK VS ASWATHY S., IAS	SANTOSH KUMAR SWAIN VS	// () //
63	D-CONTC/34410/2024 CONTC/6304/2024	MANOJ KUMAR HARICHANDAN VS ARAVINDA AGRAWAL, COMMNR. CUM SECY. HIGHER EDUCATION DEPT.	DINESH KUMAR PANDA VS	// () //
64	D-CONTC/34495/2024 CONTC/6305/2024	GADADHAR MISHRA VS DEBASIS ROUT, TAHASILDAR,VYASANAGAR	ADV. VS	// () //
65	D-CONTC/34516/2024 CONTC/6306/2024	SWETALEENA NAYAK VS LOGANAYAGI DIVYA, IPS (JUNIOR)	RAGHUNATH SINGH VS	// () //
66	D-CONTC/34992/2024 CONTC/6307/2024	PRAMOD CHANDRA DAS VS ANU GARG, IAS	ADV. VS	// () //
67	D-CONTC/34996/2024 CONTC/6308/2024	BHAGIRATHI SAMAL VS ANU GARG, IAS	ADV. VS	// () //
68	D-CONTC/34998/2024 CONTC/6309/2024	BIJAYA KUMAR DASH VS	ADV. VS	// ()

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69	D-CONTC/35270/2024 CONTC/6310/2024	ANU GARG, IAS NAJMA BIBI @BEGUM VS NARASINGHA BHOL, IPS	MOHAMMED MUSTAQ ANSARI VS	// // ()
70	D-CONTC/35690/2024 CONTC/6311/2024	BHRAMARBARA SETHI VS ASWATHY S., IAS	ARUPANANDA GOSWAMY VS	// ()
71	D-CONTC/35718/2024 CONTC/6312/2024	RAMAMANI MISHRA VS ASWATHY S., IAS	ADV. VS	// ()
72	D-CONTC/35859/2024 CONTC/6313/2024	RAJAN KUMAR GUPTA VS ANU GARG, IAS	ADV VS	// ()
73	D-CONTC/35940/2024 CONTC/6314/2024	SUSHANT KUMAR SAHU VS ALOK KUMAR KAR, ADDL. SECY. W.R DEPT.	KRISHNA CHANDRA SAHU VS	// ()
74	D-CONTC/35944/2024 CONTC/6315/2024	BABAJI PATTANAIAK VS ANU GARG, IAS	ADV. VS	// ()
75	D-CONTC/35969/2024 CONTC/6316/2024	SANDHYARANI DAS VS ASWATHY S, IAS	ADV. VS	// ()
76	D-CONTC/36053/2024 CONTC/6317/2024	NARAHARI OJHA VS ALOK KUMAR KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// ()
77	D-CONTC/36062/2024 CONTC/6318/2024	JAYASINGH MAJHI VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// ()
78	D-CONTC/36067/2024 CONTC/6319/2024	RAM PRASAD SAHU VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// ()
79	D-CONTC/36069/2024 CONTC/6320/2024	TETAKI NAIK VS ALOK KAR, ADDL. SECY., W.R DEPT.	ADV. VS	// ()

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80	D-CONTC/32289/2024 CONTC/6321/2024	RAMESH CHANDRA PUSPALAKA VS ANKITA ANINDITA, OAS	ADV. VS	// 0 //
81	D-CONTC/35373/2024 CONTC/6322/2024	KHIROD PRASAD SAHOO VS SANJEEV KUMAR SINGH, DEO,KENDRAPARA	ADV. VS	// 0 //
82	D-CONTC/35579/2024 CONTC/6323/2024	DINABANDHU PURTY VS AMRIT RUTRAJ, IAS	ADV. VS	// 0 //
83	D-CONTC/35938/2024 CONTC/6324/2024	SHIBA PRASAD BISWAL VS KRISHNA KUMAR, SECRETARY WORKS DEPT. DEPT. KHURDA	ADV. VS	// 0 //
84	D-CONTC/30179/2024 CONTC/6325/2024	BINOD BIHARI NAYAK VS ASWATHY S,IAS	ADV. VS	// 0 //
85	D-CONTC/30238/2024 CONTC/6326/2024	MANOJ KUMAR RAY VS ASWATHY S. IAS	ADV. VS	// 0 //
86	D-CONTC/34927/2024 CONTC/6327/2024	UMAKANTA PANIGRAHI VS BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION	ADV. VS	// 0 //
87	D-CONTC/35360/2024 CONTC/6328/2024	ASUTOSH PATTANAİK VS ANU GARG, IAS	ADV. VS	// 0 //
88	D-CONTC/36025/2024 CONTC/6329/2024	PRASANTA KUMAR SAHU VS ANU GARG, SECRETARY, W.R DEPT.	ADV. VS	// 0 //
89	D-CONTC/36064/2024 CONTC/6330/2024	TULADEV MAJHI VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
90	D-CONTC/36106/2024 CONTC/6331/2024	GOURI SANKAR MAJHI VS ALOK KAR, ADDL. SECY., W.R DEPT.	ADV. VS	// 0 //
91	D-CONTC/36109/2024	BUDUDEI MAJHI	ADV.	//

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	CONTC/6332/2024	VS ALOK KAR, ADDL. SECY. W.R DEPT.	VS	0 //
92	D-CONTC/36114/2024 CONTC/6333/2024	BIDYADHAR BAG VS HEMAKANTA SAY, COLLECTOR AND D.M, NUAPADA	ADV. VS	// 0 //
93	D-CONTC/30260/2024 CONTC/6334/2024	JATINDRA KUMAR PANDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/35255/2024 CONTC/6335/2024	ABADHUTA JENA VS P.RAMASAMY, REGIONAL CHIEF CONSERVATOR FOREST, ROURKELA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
95	D-CONTC/35258/2024 CONTC/6336/2024	PRATIVA DAS VS G.RAJESH, DIRECTOR MINING AND GEOLOGY, ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
96	D-CONTC/35320/2024 CONTC/6337/2024	GOLAK BIHARI PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY. PR AND DW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
97	D-CONTC/35327/2024 CONTC/6338/2024	BIJAY KUMAR DALBEHERA VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY	PRADEEP KUMAR MAHAPATRA VS	// 0 //
98	D-CONTC/35324/2024 CONTC/6339/2024	BIREN KUMAR PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY. PR AND DW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
99	D-CONTC/35329/2024 CONTC/6340/2024	SUSHANTA KUMAR GOUNTIA VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY	PRADEEP KUMAR MAHAPATRA VS	// 0 //
100	D-CONTC/35331/2024 CONTC/6341/2024	DIGAMBARA PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY	PRADEEP KUMAR MAHAPATRA VS	// 0 //
101	D-CONTC/35335/2024 CONTC/6342/2024	KISHOR CHANDRA PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY	PRADEEP KUMAR MAHAPATRA VS	// 0 //
102	D-CONTC/35352/2024 CONTC/6343/2024	JITENDRIYA SAMAL VS	PRADEEP KUMAR MAHAPATRA VS	// 0

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103	D-CONTC/35533/2024 CONTC/6344/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY SISIRA MOHANTY VS RAJESH MOHANTY, BRANCH MANAGER	ADV. VS	// // ()
104	D-CONTC/35336/2024 CONTC/6345/2024	RAJESH KUMAR PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY	PRADEEP KUMAR MAHAPATRA VS	// ()
105	D-CONTC/35338/2024 CONTC/6346/2024	HEMANTA KUMAR SAHU VS SUSHIL KUMAR LOHANI, P. SECY.,PR AND DW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
106	D-CONTC/35339/2024 CONTC/6347/2024	BIPIN BIHARI PRADHAN VS SUSHIL KUMAR LOHANI, P. SECY, PR AND D.W DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
107	D-CONTC/36016/2024 CONTC/6348/2024	ALOK CHANDRA BARIK VS ARVIND AGRAWAL, IAS	ADV. VS	// ()
108	D-CONTC/35340/2024 CONTC/6349/2024	CHERUDHAR DEHURY VS SUSHIL KUMAR LOHANI, P.SECY, PR AND D.W DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
109	D-CONTC/35342/2024 CONTC/6350/2024	CHAITANYA BARIK VS SUSHIL KUMAR LOHANI,P.SECY, PR AND DW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
110	D-CONTC/35345/2024 CONTC/6351/2024	PINKY BHOI VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY, PR AND DW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
111	D-CONTC/36178/2024 CONTC/6352/2024	BIBHUTI BHUSAN SAHOO VS ASWATHY, COMM. CUM SECRETARY,SCHOOL AND MASS EDUCATION DEPT.	ADV VS	// ()
112	D-CONTC/35346/2024 CONTC/6353/2024	BASANTA KUMAR DEHURY VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
113	D-CONTC/36251/2024 CONTC/6354/2024	ARUN NAIK VS ENJENA PRADHAN, O.A.S	ADV. VS	// ()

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114	D-CONTC/35348/2024 CONTC/6355/2024	NILAKANTHA PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY. PR AND DW DEPT.	PRADEEP KUMAR MAHAPATRA VS	// () //
115	D-CONTC/36252/2024 CONTC/6356/2024	KRUSHNA CHANDRA NAIK VS ENJENA PRADHAN, O.A.S	ADV. VS	// () //
116	D-CONTC/36186/2024 CONTC/6357/2024	SURABHI THANAPATI VS ASWATHY S, IAS	ADV VS	// () //
117	D-CONTC/36268/2024 CONTC/6358/2024	BHAGABAN SAHOO VS ASWATHY S., I.A.S	ADV. VS	// () //
118	D-CONTC/34565/2024 CONTC/6359/2024	CHITTARANJAN SENDHA VS SATYABRATA SAHU, IAS	ADV. VS	// () //
119	D-CRLA/24674/2024 CRLA/827/2024	CHANDANESWAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /31 /2012 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI ST/0000068/2016
120	D-CRLA/25038/2024 CRLA/828/2024	PANCHANAN KANHAR VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	VIGILANCE PS (BERHAMPUR) /9 /2017 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000003/2017
121	D-CRLA/24729/2024 CRLA/829/2024	JHATA KISHORE HATI VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	CUTTACK VIGILANCE /38 /2012 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000038/2013
122	D-CRLA/25142/2024 CRLA/830/2024	HARIBANDHU KARALIA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /39 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000034/2022
123	D-CRLA/24487/2024 CRLA/831/2024	TIKADHAR GOUDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TENTULIKHUNTI /141 /2022 SPECIAL JUDGE,NABARANGPUR(Nabar) TR/0000060/2022
124	D-CRLA/25416/2024 CRLA/832/2024	BRAJENDRA KUMAR MISHRA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BALASORE VIGILANCE /60 /2009 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000041/2010
125	D-CRLMA/25174/2024	LINGARAJ AZAD	PRASANTA KUMAR JENA	K.SINGHPUR /87 /2023

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	CRLMA/146/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000516/2023
126	D-CRLMC/22711/2024 CRLMC/3180/2024	MAYANK MISHRA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /119 /2019 A.D.J.,JEYPORE(Koraput) TR/0000045/2019
127	D-CRLMC/23117/2024 CRLMC/3181/2024	PRAMOD KUMAR PANDIT VS ASSISTANT DIRECTOR, GOVERNMENT OF INDIA ENFORCEMENT,BHUBANESWAR	NIRANJAN MAHARANA VS	// A.D.J.-SPL.JUDGE (CBI),BHUBANESWA CMC/0000084/2020
128	D-CRLMC/24795/2024 CRLMC/3182/2024	BIBEKANANDA PARIDA VS STATE OF ODISHA	REHENA KHATUN VS	MAHILA PS,SEC-3,ROURKELA /21 /2020 S.D.J.M.,PANPOSH(Sundargarh) GR/0002256/2020
129	D-CRLMC/23415/2024 CRLMC/3183/2024	SANJAY KUMAR JENA VS STATE OF ODISHA	BHARAT JALLI VS	JALESWAR /70 /2023 J.M.F.C.,JALESWAR(Baleshwar) CT/0000085/2023
130	D-CRLMC/24717/2024 CRLMC/3184/2024	BATAKRUSHNA PANI VS STATE OF ODISHA	BHARAT JALLI VS	TOMANDO /207 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000311/2023
131	D-CRLMC/25148/2024 CRLMC/3185/2024	RADHESHYAM PANDA VS KRUSHNA PRIYA RATH	RAJIB LOCHAN PATTNAIK VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000094/2024
132	D-CRLMC/24761/2024 CRLMC/3186/2024	RAIMOHAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /67 /2020 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000032/2021
133	D-CRLMC/24658/2024 CRLMC/3187/2024	AVINASH SHARMA VS RAJ KUMAR PANDA	LINGARAJ DASH VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) EC/0000135/2023
134	D-CRLMC/24929/2024 CRLMC/3188/2024	SISIR KUMAR NAYAK VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /16 /2006 SPECIAL JUDGE(VIGILANCE),DHENKA TR/0000077/2017
135	D-CRLMC/24959/2024 CRLMC/3189/2024	NARESH NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /26 /2023 ASST.SSESSIONS JUDGE(STC),BHADRAK ST/0000004/2024
136	D-CRLMC/22220/2024 CRLMC/3190/2024	JYOTSNA RANI DASH@SMT.JYOTSHNA RANI VS	DEEPAK RANJAN SUNDARAY VS	//0 S.D.J.M.,BARGARH(Bargarh)

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137	D-CRLMC/25199/2024 CRLMC/3191/2024	PRADEEP KU DEBTA JASHOBANTA SAHU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ICC/0000024/2023 //0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
138	D-CRLMC/22223/2024 CRLMC/3192/2024	JYOTSNA RANI DASH@SMT.JYOTSHNA RANI DASH VS LEENA DEBTA	DEEPAK RANJAN SUNDARAY VS	ICC/0000025/2022 //0 S.D.J.M.,BARGARH(Bargarh)
139	D-CRLMC/23830/2024 CRLMC/3193/2024	JAYADEBA SASINI VS STATE OF ODISHA	MD.G.MADANI VS	ICC/0000025/2023 BHANDARIPOKHARI /338 /2022 J.M.F.C. II BHADRAK(Bhadrak) GR/0002522/2022
140	D-CRLMC/23999/2024 CRLMC/3194/2024	SATYANANDA SAHU VS STATE OF ODISHA	GYANESWAR SATPATHY VS	RASOL /73 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000206/2024
141	D-CRLMC/24223/2024 CRLMC/3195/2024	DR.RAJENDRA NARAYAN DAKHINAKABAT VS STATE OF ODISHA	AKHANDA VS	RAYAGADA TOWN /37 /2015 A.D.J.,RAYGADA(Rayagada) CT/0000033/2015
142	D-CRLMC/24543/2024 CRLMC/3196/2024	AJU@AJAYA KUMAR KAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SAHID NAGAR P.S. /88 /2020 A.D.J.,BHUBANESWAR(Khordha) TR/0000024/2020
143	D-CRLMC/25180/2024 CRLMC/3197/2024	SUNIL TAFALI VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	PARADEEP /252 /2022 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000790/2022
144	D-CRLMC/25238/2024 CRLMC/3198/2024	SUSAMA GHADEI VS STATE OF ODISHA	RAKESH BEHERA VS	FATEGARH /181 /2022 JMFC, BHAPUR(Nayagarh) GR/0000174/2022
145	D-CRLMC/21243/2024 CRLMC/3199/2024	HEMANT KUMAR CHOUDHURY VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /45 /2018 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000919/2018
146	D-CRLMP/24380/2024 CRLMP/1228/2024	SHAMBHUNATH JENA VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	AGARAPADA /230 /2023 () //
147	D-CRLMP/24790/2024 CRLMP/1229/2024	UPENDRA GIRI VS STATE OF ODISHA	GOURAV MOHANTY VS	//0 () //

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148	D-CRLMP/21339/2024 CRLMP/1230/2024	B.JAYARAM PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 () //
149	D-CRLMP/24881/2024 CRLMP/1231/2024	KRUPASINDHU GAHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TALCHER TOWN /641 /2024 () //
150	D-CRLMP/25201/2024 CRLMP/1232/2024	TAPAN KUMAR PRADHAN VS ITISHREE PRADHAN	SATYA SHIVA DASH VS	//0 JUDGE, FAMILY COURT, JAJPUR (Jajapur Crp/000001/2023
151	D-CRLMP/24559/2024 CRLMP/1233/2024	SANGRAM KESHARI PALTASINGH VS SRIMATI PALTASINGH	KABIRAJ PRADHAN VS	//0 JUDGE FAMILY COURT, KHURDA (Khor Crp/0000269/2022
152	D-CRLMP/23758/2024 CRLMP/1234/2024	PARBATI MALLICK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
153	D-CRLMP/24833/2024 CRLMP/1235/2024	CHANDANA PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	//0 () //
154	D-CRLMP/25281/2024 CRLMP/1236/2024	HIMANSHU SEKHAR KHILAR VS HENA PASWAN	BHAWANI SANKAR PANIGRAHI VS	//0 JUDGE FAMILY COURT, BARIPADA (Ma Crp/0000185/2023
155	D-CRLMP/24758/2024 CRLMP/1237/2024	ARUN KUMAR BHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //
156	D-CRLREV/25026/2024 CRLREV/431/2024	RANJAN KUMAR PATEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C., ROURKELA (Sundargarh) ICC/0000242/2019
157	D-CRLREV/22889/2024 CRLREV/432/2024	CHANDAN KUMAR DAS VS LALIT KUMAR PARIDA	AJAYA KUMAR JENA VS	//0 S.D.J.M., JAGATSINGHPUR (Jagatsinghapu ICC/0000031/2023
158	D-CRLREV/23560/2024 CRLREV/433/2024	MONA BAGH VS SURESH BAGH	SUSHANT KUMAR PRADHAN (3) VS	//0 1ST. A.D.J., ROURKELA (Sundargarh) CRA/0000016/2023
159	D-CRLREV/24786/2024	SUDHANSHU SEKHAR SWAIN	KAUSTUVA MOHANTY	CUTTACK VIGILANCE /16 /2018

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	CRLREV/434/2024	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIGILANCE),DHENKA TR/0000003/2019
160	D-FAO/36193/2024 FAO/398/2024	SARASWATI PRADHAN VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000021/2022
161	D-FAO/34067/2024 FAO/399/2024	THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD. BBSR VS MANJU NAIK	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000146/2020
162	D-FAO/30203/2024 FAO/400/2024	MALAYA KUMAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000234/2016
163	D-JCRLA/25453/2024 JCRLA/141/2024	SANJEET DASH@BANKU VS STATE OF ODISHA	ADV. VS	BHARATPUR PS /237 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESV CT/0000322/2022
164	D-MACA/34584/2024 MACA/847/2024	DIVISIONAL MANAGER M/S.ORIENTAL INSURANCE COMPANY LTD.SAMBALPUR VS PADMA GAHIR	PRAKASH KUMAR MOHANTY VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000056/2022
165	D-MACA/35631/2024 MACA/848/2024	SAGAR BHOI VS MD. MANSOOR	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000291/2019
166	D-MACA/35953/2024 MACA/849/2024	MITHUN JAGADEV VS CHAKRAPANI ROUT	KAILASH CHANDRA PANDA VS	// III MACT,PURI(Puri) Mac/0000387/2014
167	D-MACA/32327/2024 MACA/850/2024	THE BRANCH MANAGER M/S. RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS AHALYA MOHANTY	SUBRAT SATPATHY VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000117/2013
168	D-MACA/36042/2024 MACA/851/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD., SAMBALPUR VS DIBYARANI PANDIA	PRASANTA KUMAR MAHALI VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000039/2021
169	D-RVWPET/36061/2024 RVWPET/192/2024	KALLIPALLI TUKARAM VS STATE OF ODISHA	ADV. VS	// (//
170	D-RVWPET/25618/2024 RVWPET/193/2024	RAJESH KUMAR SAHOO VS	ADV VS	// (

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171	D-TRPCRL/24941/2024 TRPCRL/71/2024	DEBT RECOVERY TRIBUNAL, CUTTACK ALOK NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// //0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000315/2023
172	D-WA/30854/2024 WA/2341/2024	STATE OF ODISHA VS MURALIDHAR BARIK	RAJANI BHUSAN MISHRA,A.G.A VS	// () //
173	D-WA/34982/2024 WA/2342/2024	SHIVA SHANKAR PICTURE PALACE BEHERAMAL JHARSUGUDA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //
174	D-WA/35733/2024 WA/2343/2024	PRAVAT KUMAR MISHRA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// () //
175	D-WA/35777/2024 WA/2344/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// () //
176	D-WA/36203/2024 WA/2345/2024	STATE OF ODISHA VS DR.GANGADHAR MEHER	BIBHU PRASAD TRIPATHY, A.G.A. VS	// () //
177	D-WA/36225/2024 WA/2346/2024	STATE OF ODISHA VS PRASANNA KUMAR TRIPATHY	BIBHU PRASAD TRIPATHY, A.G.A. VS	// () //
178	D-WA/36226/2024 WA/2347/2024	STATE OF ODISHA VS SUDHANSU BHUSAN DAS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// () //
179	D-WA/36080/2024 WA/2348/2024	SAILABALA MISHRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// () //
180	D-WP(C)/36353/2024 WP(C)/20684/2024	SURESH NAYAK @ SURESH KUMAR NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// () //
181	D-WP(C)/31677/2024 WP(C)/20685/2024	APPIKATLA VISHNU KUMAR VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// () //

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182	D-WP(C)/32379/2024 WP(C)/20686/2024	PREMANANDA PIRI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
183	D-WP(C)/34879/2024 WP(C)/20687/2024	M/S TARINI CONSTRUCTION VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
184	D-WP(C)/32662/2024 WP(C)/20688/2024	SK ABID ALIAS SK ABID ALLI VS STATE OF ODISHA	SHRI SATRUGHNA DASH A VS	// 0 //
185	D-WP(C)/34561/2024 WP(C)/20689/2024	ASHOK KUMAR PANIGRAHI VS TAHASILDAR, SONEPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
186	D-WP(C)/34886/2024 WP(C)/20690/2024	M/S TARINI CONSTRUCTION VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
187	D-WP(C)/34589/2024 WP(C)/20691/2024	ASHOK MALLICK VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
188	D-WP(C)/34906/2024 WP(C)/20692/2024	BALABHADRA PRADHAN VS STATE OF ODISHA	SUABSH CHANDRA PANI VS	// 0 //
189	D-WP(C)/34873/2024 WP(C)/20693/2024	SUBASINI MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
190	D-WP(C)/34054/2024 WP(C)/20694/2024	RATIMANI BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
191	D-WP(C)/34892/2024 WP(C)/20695/2024	RANJAN KUMAR JENA VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
192	D-WP(C)/35532/2024 WP(C)/20696/2024	BANALATA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
193	D-WP(C)/35880/2024	SUNARAM SABAT	ASITA KUMAR NAYAK	//

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	WP(C)/20697/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/34893/2024 WP(C)/20698/2024	SANJEEB KUMAR SETHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
195	D-WP(C)/35908/2024 WP(C)/20699/2024	BRAJA KISHORE ROUT VS CENTRAL BANK OF INDIA,,JAJPUR	ARUNA KUMAR NAYAK VS	// 0 //
196	D-WP(C)/34587/2024 WP(C)/20700/2024	PITABAS SETHI VS THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , GANJAM	ASHOK DAS VS	// 0 //
197	D-WP(C)/34894/2024 WP(C)/20701/2024	NIRANJAN KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
198	D-WP(C)/34908/2024 WP(C)/20702/2024	BALABHADRA PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
199	D-WP(C)/35952/2024 WP(C)/20703/2024	JESHAN KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
200	D-WP(C)/34669/2024 WP(C)/20704/2024	PITAR KISAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
201	D-WP(C)/34915/2024 WP(C)/20705/2024	M/S TARINI CONSTUCTION, ANGUL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
202	D-WP(C)/34913/2024 WP(C)/20706/2024	M/S TARINI CONSTRUCTION, ANGUL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
203	D-WP(C)/36028/2024 WP(C)/20707/2024	BIBHU PRASAD TRIPATHY VS ANNAPURNA MISHRA	PRADEEP KUMAR PANDA VS	// 0 //
204	D-WP(C)/34703/2024 WP(C)/20708/2024	KOUSALYA OJHA VS	SADASIVA PATRA (1) VS	// 0

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205	D-WP(C)/35616/2024 WP(C)/20709/2024	STATE OF ODISHA ANURAG BOUK VS	NIHAL RATH VS	// // ()
206	D-WP(C)/35630/2024 WP(C)/20710/2024	STATE OF ODISHA SUMATI DEI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
207	D-WP(C)/34704/2024 WP(C)/20711/2024	STATE OF ODISHA TULA GADANAYAK VS	SADASIVA PATRA (1) VS	// // ()
208	D-WP(C)/35019/2024 WP(C)/20712/2024	STATE OF ODISHA PURNA CHANDRA PATRA VS	BICHITRA NARAYANA SATAPATHY VS	// // ()
209	D-WP(C)/34818/2024 WP(C)/20713/2024	STATE OF ODISHA GOLAPI MANDAL @ GOLAP MANDAL VS	JAYANTA KUMAR MAJHI VS	// // ()
210	D-WP(C)/35713/2024 WP(C)/20714/2024	STATE OF ODISHA ADMINISTRATOR NESCO UTILITY, BALESWAR VS	ASUTOSH MOHANTY VS	// // ()
211	D-WP(C)/35014/2024 WP(C)/20715/2024	UNION OF INDIA DWARIKANATH DASH VS	SADASIVA PATRA (1) VS	// // ()
212	D-WP(C)/35170/2024 WP(C)/20716/2024	STATE OF ODISHA KIRTAN BARIK VS	SARBESWAR BEHERA VS	// // ()
213	D-WP(C)/35896/2024 WP(C)/20717/2024	STATE OF ODISHA RAJAT BEURA VS	SITANSU MOHAN SINGH VS	// // ()
214	D-WP(C)/35144/2024 WP(C)/20718/2024	STATE OF ODISHA SISIR SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
215	D-WP(C)/33092/2024 WP(C)/20719/2024	STATE OF ODISHA K O THOMAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// // () //

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216	D-WP(C)/32659/2024 WP(C)/20720/2024	PRAHLAD CHANDRA SAHOO VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
217	D-WP(C)/30156/2024 WP(C)/20721/2024	MADANESWAR SHG, KENDRAPARA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
218	D-WP(C)/33800/2024 WP(C)/20722/2024	KISHOR CHANDRA BISWAL VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
219	D-WP(C)/33882/2024 WP(C)/20723/2024	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
220	D-WP(C)/30228/2024 WP(C)/20724/2024	GYANENDRANATH BEHERA VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/34272/2024 WP(C)/20725/2024	SUDHA TRIPATHY VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
222	D-WP(C)/31637/2024 WP(C)/20726/2024	SUDHANSU SEKHAR PADHI VS AUTHORIZED OFFICER-CUM-CHIEF MANAGER, UNION OF INDIA	DEEPAK KUMAR PANDA VS	// 0 //
223	D-WP(C)/34612/2024 WP(C)/20727/2024	KAMINI NAHAK VS THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
224	D-WP(C)/36259/2024 WP(C)/20728/2024	BICHITRA MOHANTY VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
225	D-WP(C)/34647/2024 WP(C)/20729/2024	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	SAILESH NARAYAN BISWAL VS	// 0 //
226	D-WP(C)/36113/2024 WP(C)/20730/2024	GURPREET SINGH VS THE STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
227	D-WP(C)/34925/2024	SADASIBA SWAIN	RAMDAS ACHARY	//

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	WP(C)/20731/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36159/2024 WP(C)/20732/2024	ODISHA GRAMYA BANK IRC VILLAGE BRANCH VS THE ADDITIONAL PRINCIPAL SECY, DIRECTORATE OF HORTICULTURE, BBSR	AUROVINDA MOHANTY VS	// 0 //
229	D-WP(C)/32354/2024 WP(C)/20733/2024	BEDABYAS SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
230	D-WP(C)/35204/2024 WP(C)/20734/2024	TARARANJAN PATNAIK VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
231	D-WP(C)/34862/2024 WP(C)/20735/2024	KISUN HANSDAH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
232	D-WP(C)/32996/2024 WP(C)/20736/2024	ALEKHA CHANDRA ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/35238/2024 WP(C)/20737/2024	KAMA NAHAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
234	D-WP(C)/36166/2024 WP(C)/20738/2024	RAMPYARI TURI VS BANK OF BARODA, SAMBALPUR	ANKITA MUKHERJI VS	// 0 //
235	D-WP(C)/34942/2024 WP(C)/20739/2024	MADAN MOHAN PATRO VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
236	D-WP(C)/34947/2024 WP(C)/20740/2024	BIREN CHANDRA MALI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
237	D-WP(C)/36189/2024 WP(C)/20741/2024	APURBA KUMAR BISWAL VS AUTHORIZED OFFICER, CANARA BANK REGIONAL OFFICE	NITYANANDA PANDA VS	// 0 //
238	D-WP(C)/35286/2024 WP(C)/20742/2024	SUDHAKAR DASH VS	DEBASIS PANIGRAHI VS	// 0

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239	D-WP(C)/35174/2024 WP(C)/20743/2024	STATE OF ODISHA SADANANDA NAYAK VS	SARBESWAR BEHERA VS	// // ()
240	D-WP(C)/35451/2024 WP(C)/20744/2024	STATE OF ODISHA LALIT KANTA ROUL VS	CHANDRAKANTA NAYAK VS	// // ()
241	D-WP(C)/36191/2024 WP(C)/20745/2024	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	SAIBRATA RATH VS	// // ()
242	D-WP(C)/35020/2024 WP(C)/20746/2024	NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI SANGRAM KISHORI PANDA VS	UPASANA BAL VS	// // ()
243	D-WP(C)/35505/2024 WP(C)/20747/2024	CHIEF COMMISNR.,CGST,CENTRAL EXCISE AND CUSTOMS JYOTIRANJAN SETHI VS	SHASHI BHUSAN JENA VS	// // ()
244	D-WP(C)/34961/2024 WP(C)/20748/2024	STATE OF ODISHA RABINDRANATH SAMANTARY VS	JITENDRA KUMAR LENKA VS	// // ()
245	D-WP(C)/35175/2024 WP(C)/20749/2024	COLLECTOR CUM DIST.MAGISTRATE CUTTACK RANGADHAR BARIK VS	SARBESWAR BEHERA VS	// // ()
246	D-WP(C)/35028/2024 WP(C)/20750/2024	STATE OF ODISHA DEEPAK KUMAR DAS VS	UPASANA BAL VS	// // ()
247	D-WP(C)/36221/2024 WP(C)/20751/2024	CHIEF COMMISSIONER CGST, CENTRAL EXCISE AND CUSTOMS ODISHA GANGEYA SAHU VS	LAXMI NARAYAN RAYATSINGH VS	// // ()
248	D-WP(C)/36223/2024 WP(C)/20752/2024	BRANCH MANAGER, CANARA BANK, BARAGARH PLABITA SARAF VS	SIDHARTHA MISHRA VS	// // ()
249	D-WP(C)/34991/2024 WP(C)/20753/2024	JEEVAN RANJAN RAJ ALOK CHANDRA BEHERA VS	MANMEET SINGH ARORA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/35097/2024 WP(C)/20754/2024	GOURANGA MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
251	D-WP(C)/35728/2024 WP(C)/20755/2024	M/S.BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
252	D-WP(C)/36427/2024 WP(C)/20756/2024	ASHOK KUMAR DIP @ ASHOK KUMAR DEEP VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
253	D-WP(C)/36149/2024 WP(C)/20757/2024	HARAWATI PALO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
254	D-WP(C)/35732/2024 WP(C)/20758/2024	D.PADMA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
255	D-WP(C)/35370/2024 WP(C)/20759/2024	DEBADATTA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
256	D-WP(C)/35010/2024 WP(C)/20760/2024	TUTU @ SOUMENDRA NARAYAN DAS VS STATE OF ODISHA	NISHAT AFREEN VS	// 0 //
257	D-WP(C)/35046/2024 WP(C)/20761/2024	ARCHANA BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
258	D-WP(C)/36322/2024 WP(C)/20762/2024	JEETENDRA PANIGRAHI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
259	D-WP(C)/35855/2024 WP(C)/20763/2024	UMA SANKAR MOHANTA @ UMA SHANKAR MAHANTA VS NIRJHARINI MOHANTA	PABITRA KUMAR DUTTA VS	// 0 //
260	D-WP(C)/35124/2024 WP(C)/20764/2024	SARASWATI HEMBRAM VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
261	D-WP(C)/35694/2024	TUMBESWAR GOUD	SUBHAM SHARMA	//

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	WP(C)/20765/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/35767/2024 WP(C)/20766/2024	HRUDANANDA SURENDRA SINGH VS GOVT. OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
263	D-WP(C)/35272/2024 WP(C)/20767/2024	LABANGALATA BEHERA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
264	D-WP(C)/31878/2024 WP(C)/20768/2024	SAROJA KANTA MOHAPATRA VS UNION OF INDIA	AJAYA KUMAR MOHARANA VS	// 0 //
265	D-WP(C)/35765/2024 WP(C)/20769/2024	GOKUL CHANDRA SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
266	D-WP(C)/36111/2024 WP(C)/20770/2024	RAMACHANDRA PRADHAN VS PRINCIPAL SECRETARY TO GOVT , WORKS DEPARTMENT	UMESH CHANDRA MOHANTY VS	// 0 //
267	D-WP(C)/35531/2024 WP(C)/20771/2024	BALARAM SAHOO VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
268	D-WP(C)/35856/2024 WP(C)/20772/2024	BHARAT CH. NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
269	D-WP(C)/36565/2024 WP(C)/20773/2024	SEKH APHJAL VS CANARA BANK REPRESENTED THROUGH ITS AUTHORISED OFFICER, CUTTACK	BIKASH KUMAR KUND VS	// 0 //
270	D-WP(C)/36187/2024 WP(C)/20774/2024	CHITTARANJAN KANHAR VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
271	D-WP(C)/35889/2024 WP(C)/20775/2024	MANJU PALLAI @ MANJULATA PALEI VS JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION , BERHAMPUR	SARADA PRASAD DASH VS	// 0 //
272	D-WP(C)/36139/2024 WP(C)/20776/2024	SAKHINA NAYAK VS	NIRANJAN PANDA VS	// 0

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273	D-WP(C)/36179/2024 WP(C)/20777/2024	STATE OF ODISHA KAMAL KISHOR AGRAWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// // 0 //
274	D-WP(C)/36143/2024 WP(C)/20778/2024	SASMITA BEHERA VS ODISHA INFORMATION COMMISSIONER , BHUBANESWAR	AMITAV TRIPATHY VS	// 0 //
275	D-WP(C)/36248/2024 WP(C)/20779/2024	MANORANJAN SAHOO VS STATE OF ODISHA	RITA SINGH VS	// 0 //
276	D-WP(C)/35950/2024 WP(C)/20780/2024	UMASHANKAR ACADEMY OF MEDICAL SCIENCE , NABARANGPUR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
277	D-WP(C)/30419/2024 WP(C)/20781/2024	ARUN NAIK VS ADDL. COMNR, ADDL. REVISIONAL COURT, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
278	D-WP(C)/35276/2024 WP(C)/20782/2024	KALYANI SAHOO VS REGISTRAR , DEBTS RECOVERY TRIBUNAL , CUTTACK	SEKH ZAKIR HUSSAIN VS	// 0 //
279	D-WP(C)/32229/2024 WP(C)/20783/2024	SABITA RANA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
280	D-WP(C)/36202/2024 WP(C)/20784/2024	DILLIP KUMAR SAHU VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.	SARATHI JYOTI MOHANTY VS	// 0 //
281	D-WP(C)/35673/2024 WP(C)/20785/2024	SMRUTIREKHA SINGHA @ PATNAIK VS RAGHUWENDRA KUMAR SINHA	RANJAN KUMAR ROUT VS	// 0 //
282	D-WP(C)/36482/2024 WP(C)/20786/2024	SHASHIKANTA BARAL VS R.T.O.BHUBANESWAR-1	KHIROD CHANDRA MAJHI VS	// 0 //
283	D-WP(C)/36670/2024 WP(C)/20787/2024	M/S. MAA AUTOMOTIVES, TALCHER INDUSTRIAL ESTATE, ANGUL VS BANK OF INDIA	ASHUTOSH MOHANTA VS	// 0 //

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284	D-WP(C)/34539/2024 WP(C)/20788/2024	MANU PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
285	D-WP(C)/35958/2024 WP(C)/20789/2024	DR.SUNITA SEN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
286	D-WP(C)/36484/2024 WP(C)/20790/2024	ANJAN ROUT VS R.T.O.,BHADRAK	KHIROD CHANDRA MAJHI VS	// 0 //
287	D-WP(C)/36170/2024 WP(C)/20791/2024	BAJRANGLAL AGRAWAL VS THE COMNR OF ENDOWMENT, BBSR	SOUMYA MISHRA VS	// 0 //
288	D-WP(C)/30083/2024 WP(C)/20792/2024	RATNAKAR SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
289	D-WP(C)/36212/2024 WP(C)/20793/2024	LALMOHAN MAHANTA VS LAND ACQUISITION OFFICER, TALCHER	LAXMINARAYAN PATEL VS	// 0 //
290	D-WP(C)/34557/2024 WP(C)/20794/2024	PRAKASH CHANDRA MOHAPATRA VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //
291	D-WP(C)/35037/2024 WP(C)/20795/2024	JHASKETAN BHAISSAL VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
292	D-WP(C)/36506/2024 WP(C)/20796/2024	BHAGATRAM HOTA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	D-WP(C)/34679/2024 WP(C)/20797/2024	BIJAYA KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
294	D-WP(C)/36496/2024 WP(C)/20798/2024	ANANTA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
295	D-WP(C)/35975/2024	MIHIR KUMAR SAHU	SIBAPRASAD PATI	//

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	WP(C)/20799/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/30097/2024 WP(C)/20800/2024	KSHIRODA KUMAR PANDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
297	D-WP(C)/36500/2024 WP(C)/20801/2024	SANKAR PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
298	D-WP(C)/36502/2024 WP(C)/20802/2024	TIRTHA PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
299	D-WP(C)/30362/2024 WP(C)/20803/2024	SABYASACHI PARIDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
300	D-WP(C)/35982/2024 WP(C)/20804/2024	MAYADHAR PUHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
301	D-WP(C)/36504/2024 WP(C)/20805/2024	BALARAM KATA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
302	D-WP(C)/34857/2024 WP(C)/20806/2024	SHISHIRA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
303	D-WP(C)/36664/2024 WP(C)/20807/2024	KIRTEE KOUSHIKA PANDA VS UNION OF INDIA	ASIT KUMAR JENA VS	// 0 //
304	D-WP(C)/35986/2024 WP(C)/20808/2024	CHITTARANJAN SENAPATI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/34858/2024 WP(C)/20809/2024	PRAKASH CHANDRA PRUSTY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
306	D-WP(C)/35987/2024 WP(C)/20810/2024	TUSAR KUMAR SAHU VS	SIBAPRASAD PATI VS	// 0

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307	D-WP(C)/34859/2024 WP(C)/20811/2024	STATE OF ODISHA UDAY MAHALI VS	SUDHIR KUMAR MALLICK VS	// // ()
308	D-WP(C)/36643/2024 WP(C)/20812/2024	STATE OF ODISHA MUKESH AGARWAL VS	SAMIR KUMAR MISHRA VS	// // ()
309	D-WP(C)/34965/2024 WP(C)/20813/2024	STATE OF ODISHA BALARAM PRADHAN VS	UMA CHARAN MISHRA VS	// // ()
310	D-WP(C)/36612/2024 WP(C)/20814/2024	STATE OF ODISHA CHITARANJAN BEHERA VS	LAMBODAR PRADHAN VS	// // ()
311	D-WP(C)/35724/2024 WP(C)/20815/2024	TAHASILDAR, MARSHAGHAI M/S BASANTI ELECTRICALS AND CONSTRUCTION VS	UPENDRA KUMAR SAMAL VS	// // ()
312	D-WP(C)/36144/2024 WP(C)/20816/2024	STATE OF ODISHA RASMI RANJAN DASH VS	PANCHANAN PANIGRAHI VS	// // ()
313	D-WP(C)/36394/2024 WP(C)/20817/2024	STATE OF ODISHA GAGAN BIHARI NAYAK VS	MANAS PATI VS	// // ()
314	D-WP(C)/32276/2024 WP(C)/20818/2024	STATE OF ODISHA DAMAYANTI BEHERA VS	ASHOK KUMAR DAS VS	// // ()
315	D-WP(C)/34872/2024 WP(C)/20819/2024	ADDL. COMMISSIONER OF SURVEY , SETTLEMENT CONSOLIDATION , GANJAM MANAS KUMAR RATH VS	SUDHIR KUMAR MALLICK VS	// // ()
316	D-WP(C)/35726/2024 WP(C)/20820/2024	STATE OF ODISHA M/S. BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS	UPENDRA KUMAR SAMAL VS	// // ()
317	D-WP(C)/35172/2024 WP(C)/20821/2024	STATE OF ODISHA BASANTA BARIK VS STATE OF ODISHA	SARBESWAR BEHERA VS	// // () //

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318	D-WP(C)/32365/2024 WP(C)/20822/2024	BHABANI SHANKAR PRUSETH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
319	D-WP(C)/32232/2024 WP(C)/20823/2024	JHARANA ROUT VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
320	D-WP(C)/35228/2024 WP(C)/20824/2024	RINKUN JATI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/32234/2024 WP(C)/20825/2024	MINATI SAMAL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
322	D-WP(C)/36357/2024 WP(C)/20826/2024	CHAPALA HALDAR VS DIPULU HALDAR	SUBASH CHANDRA SAHOO VS	// 0 //
323	D-WP(C)/36308/2024 WP(C)/20827/2024	BANDANA SWAIN VS CHIEF MANAGER AND AUTHORIZED OFFICER,BANK OF INDIA	ASHOK KUMAR BEHERA VS	// 0 //
324	D-WP(C)/35359/2024 WP(C)/20828/2024	SABITA PRADHAN VS STATE OF ORISSA	JAYANTA KUMAR MAJHI VS	// 0 //
325	D-WP(C)/33175/2024 WP(C)/20829/2024	SANTOSH KUMAR DASH VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
326	D-WP(C)/36376/2024 WP(C)/20830/2024	SAI INSTITUTE OF MEDICAL SCIENCE, OF UTKAL SEVA PRAKALP, CUTTACK VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
327	D-WP(C)/35570/2024 WP(C)/20831/2024	DANDAPANI SUBUDHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
328	D-WP(C)/36234/2024 WP(C)/20832/2024	DAYANANDA TRIPATHY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
329	D-WP(C)/34987/2024	ARUN KUMAR KISHAN	LAXMINARAYAN PATEL	//

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	WP(C)/20833/2024	VS	VS	()
		DIRECTORATE GENERAL FIRE SERVICES HOME GUARD AND CIVIL DEFENCE		//
330	D-WP(C)/33356/2024	RASHMIRENU MOHANTY	JANAKI KANTA MAHAPATRA	//
	WP(C)/20834/2024	VS	VS	()
		THE COLLECTOR, PURI		//
331	D-WP(C)/31036/2024	JHARANA GURU	SATYA NARAYAN PATTANAİK	//
	WP(C)/20835/2024	VS	VS	()
		STATE OF ODISHA		//
332	D-WP(C)/35689/2024	KAILASH CHANDRA JENA	SADASIVA PATRA (1)	//
	WP(C)/20836/2024	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/36003/2024	SANJAY KUMAR RAY	BIRAJA PRASANNA DAS	//
	WP(C)/20837/2024	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/36579/2024	SRIPRASAD ROHIDAS	GYANENDRA CHANDRA SWAIN	//
	WP(C)/20838/2024	VS	VS	()
		UNION OF INDIA		//
335	D-WP(C)/35805/2024	GADADHAR DIXIT	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/20839/2024	VS	VS	()
		STATE OF ORISSA		//
336	D-WP(C)/31918/2024	BIJAY KUMAR BEHERA	TAPAN KU. JENA SAMANTA	//
	WP(C)/20840/2024	VS	VS	()
		THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA		//
337	D-WP(C)/36060/2024	PATITAPABAN SWAIN	SOUBHAGYA SWAIN	//
	WP(C)/20841/2024	VS	VS	()
		STATE OF ODISHA		//
338	D-WP(C)/33485/2024	NATABAR SENAPATI	ASHOK KUMAR SAHOO	//
	WP(C)/20842/2024	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/32126/2024	BALAKRUSHNA BANCHHOR	KIRTAN DANG	//
	WP(C)/20843/2024	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/25086/2024	DEBENDRA KUMAR MAJHI @ DEBENDRA MAJHI	AKSHAYA KUMAR SAHOO	PAPADAHANDI /160 /2024
	ABLAPL/9194/2024	VS	VS	()

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341	D-ABLAPL/25247/2024 ABLAPL/9195/2024	STATE OF ODISHA PRAHALLAD SAHOO @ PAHALLA SAHOO VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /131 /2024 ()
342	D-ABLAPL/25025/2024 ABLAPL/9196/2024	STATE OF ODISHA MUKESH MAHAPTRA VS	JYOTIRMAYA SAHOO VS	// AMBABHONA /235 /2023 ()
343	D-ABLAPL/21145/2024 ABLAPL/9197/2024	STATE OF ODISHA UTTAM MAHANTA @ UTTAM KUMAR MAHANTA VS	Rajiv K. Mahanta VS	// BAMBARI /178 /2024 ()
344	D-ABLAPL/25033/2024 ABLAPL/9198/2024	STATE OF ODISHA DEBASIS JENA VS	SAMBIT SAMAL VS	// MAHILA P.S. BUXIBAZAR /120 /2024 ()
345	D-ABLAPL/24177/2024 ABLAPL/9199/2024	STATE OF ODISHA RAMESH MAJHI VS	BASANTA KUMAR DAS VS	// BALASORE TOWN /122 /2024 ()
346	D-ABLAPL/24954/2024 ABLAPL/9200/2024	STATE OF ODISHA SK RAMIZ RAJA VS	HARIPAD MOHANTY VS	// RENGALI (SAMBALPUR) /183 /2023 ()
347	D-ABLAPL/25034/2024 ABLAPL/9201/2024	STATE OF ODISHA T. SATYANARAYAN SUBUDHI @ MUNA VS	UMESH CHANDRA DORA VS	// KALIMELA /1 /2023 ()
348	D-ABLAPL/24244/2024 ABLAPL/9202/2024	STATE OF ODISHA PAYAL SAHU VS	SARAT KUMAR JENA VS	// BARGARH /447 /2024 ()
349	D-ABLAPL/25055/2024 ABLAPL/9203/2024	STATE OF ODISHA BIBHUTI SAHU VS	UDIT RANJAN JENA VS	// BOLANGIR SADAR /305 /2024 ()
350	D-ABLAPL/24377/2024 ABLAPL/9204/2024	STATE OF ODISHA PAPU SWAIN VS	KURESH PRASAD DASH VS	// BHANJANAGAR /657 /2024 ()
351	D-ABLAPL/25057/2024 ABLAPL/9205/2024	STATE OF ODISHA UTTAM KUMAR MOHANTY @ BABULU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// TALASARI MARINE /69 /2024 () //

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352	D-ABLAPL/24960/2024 ABLAPL/9206/2024	PRADEEP KUMAR SETHY @ PADI SETHY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /260 /2024 () //
353	D-ABLAPL/24387/2024 ABLAPL/9207/2024	JALANDHAR CHHATRIA @ JALA CHHATRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /35 /2020 () //
354	D-ABLAPL/24647/2024 ABLAPL/9208/2024	BANSIDHARA GOUDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	KODINGA /116 /2024 () //
355	D-ABLAPL/24398/2024 ABLAPL/9209/2024	NANGULI DALEI VS STATE OF ODISHA	ASISH KUMAR RAY VS	BALICHANDRAPUR /225 /2023 () //
356	D-ABLAPL/24961/2024 ABLAPL/9210/2024	PRADEEP KUMAR SETHY @ PADI SETHY VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /263 /2024 () //
357	D-ABLAPL/22386/2024 ABLAPL/9211/2024	PACHU@SK WAHID VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /184 /2024 () //
358	D-ABLAPL/24651/2024 ABLAPL/9212/2024	BINI BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /556 /2024 () //
359	D-ABLAPL/25018/2024 ABLAPL/9213/2024	SUSANTA KUMAR BISWAL @ AKHAYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LAXMISAGAR P.S. /361 /2024 () //
360	D-ABLAPL/23488/2024 ABLAPL/9214/2024	NIRANJAN@RABINARAYAN NATH VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /227 /2024 () //
361	D-ABLAPL/24659/2024 ABLAPL/9215/2024	RANJIT BAGH VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /93 /2020 () //
362	D-ABLAPL/24816/2024 ABLAPL/9216/2024	RANJAN BEHERA @ ATUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /222 /2024 () //
363	D-ABLAPL/24430/2024	BISWARANJAN BARIK	ASIT KUMAR OTTA	BANGRIPOSI /171 /2024

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	ABLAPL/9217/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25032/2024 ABLAPL/9218/2024	JAYAGURU ROUT VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	TIGIRIA /80 /2024 () //
365	D-ABLAPL/24953/2024 ABLAPL/9219/2024	MD. ANAS VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	PIPLI /113 /2024 () //
366	D-ABLAPL/25149/2024 ABLAPL/9220/2024	BUNTY @ AKASH SAMANTARAY VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	PARADEEP /202 /2024 () //
367	D-ABLAPL/24473/2024 ABLAPL/9221/2024	UMESHA BADAJENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KANAS /198 /2024 () //
368	D-ABLAPL/25191/2024 ABLAPL/9222/2024	DEBI PRASANNA PADHI VS STATE OF ODISHA	SURAJ MOHANTY VS	AIR FIELD P.S. /153 /2009 () //
369	D-ABLAPL/25249/2024 ABLAPL/9223/2024	JHULI @ LAXMAN KUMAR TRIPATHY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /264 /2024 () //
370	D-ABLAPL/24574/2024 ABLAPL/9224/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	GYANESWAR SATPATHY VS	SABARANG /91 /2024 () //
371	D-ABLAPL/24467/2024 ABLAPL/9225/2024	DHANAJAYA PRADAHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NANDANKANAN /9 /2021 () //
372	D-ABLAPL/25264/2024 ABLAPL/9226/2024	BIPIN DALEI @ DALAI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALICHANDRAPUR /404 /2024 () //
373	D-ABLAPL/25290/2024 ABLAPL/9227/2024	DHIREN KUMAR SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KANIHA /235 /2024 () //
374	D-ABLAPL/25291/2024 ABLAPL/9228/2024	BISWA RANJAN NAYAK VS	BIBHUTI RANJAN MOHANTY VS	ATHGARH /108 /2024 ()

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375	D-ABLAPL/24964/2024 ABLAPL/9229/2024	STATE OF ODISHA BADAN TANDI VS	SUBHENDU KUMAR NAYAK VS	// / /0 ()
376	D-ABLAPL/24412/2024 ABLAPL/9230/2024	STATE OF ODISHA BIKASH KANHAR VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
377	D-ABLAPL/25110/2024 ABLAPL/9231/2024	UNION OF INDIA TAPASI MOHANTY VS	SUBASH CHANDRA PANDA VS	// KHANDAGIRI P.S. /491 /2022 ()
378	D-ABLAPL/24882/2024 ABLAPL/9232/2024	STATE OF ODISHA KUMAR DAS VS	SURYAKANTA DWIBEDI VS	// NAYAGARH SADAR /171 /2024 ()
379	D-ABLAPL/23760/2024 ABLAPL/9233/2024	STATE OF ODISHA ANANTA RANA VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /202 /2024 ()
380	D-ABLAPL/25204/2024 ABLAPL/9234/2024	STATE OF ODISHA SUDHIR KUMAR SAHOO VS	SURYA NARAYAN MISHRA VS	// MANGALA BAG /192 /2023 ()
381	D-ABLAPL/25216/2024 ABLAPL/9235/2024	STATE OF ODISHA ARISHA @ ARISH KUMAR MANTRY VS	PRADIPTA BEURA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
382	D-ABLAPL/25225/2024 ABLAPL/9236/2024	STATE OF ODISHA SUSHANTA DAS @BAPUNU VS	PRAMOD KUMAR JENA VS	2(A)CC/0000230/2024 BASTA /18 /2024 ()
383	D-ABLAPL/25236/2024 ABLAPL/9237/2024	STATE OF ODISHA KUNI SAHOO @ PUSPANJALI SAHOO VS	SUBASH CHANDRA MISHRA VS	// JANKIA P.S. /266 /2024 ()
384	D-ABLAPL/24414/2024 ABLAPL/9238/2024	STATE OF ODISHA PARAMANANDA KANHAR VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
385	D-ABLAPL/25364/2024 ABLAPL/9239/2024	UNION OF INDIA ASHOK KUMAR SETHI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	// / /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000009/2024

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386	D-ABLAPL/24909/2024 ABLAPL/9240/2024	SARAT BEHERA VS STATE OF ODISHA	AVIRAM PATRA VS	COLLIERY /52 /2024 () //
387	D-ABLAPL/25379/2024 ABLAPL/9241/2024	SUMANTA KUMAR NATH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	GONDIA /248 /2024 () //
388	D-ABLAPL/24869/2024 ABLAPL/9242/2024	RABINDRA KUMAR SIAL @ RABINDRA SIAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SORO /198 /2022 () //
389	D-ABLAPL/25198/2024 ABLAPL/9243/2024	NIGAM PRASAD PARIDA VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	BALASORE VIGILANCE /30 /2023 () //
390	D-ABLAPL/25384/2024 ABLAPL/9244/2024	SOMANATH MISHRA @ LIPUN VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /49 /2023 () //
391	D-ABLAPL/25316/2024 ABLAPL/9245/2024	NIMEI BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /443 /2024 () //
392	D-ABLAPL/25385/2024 ABLAPL/9246/2024	SYED ZAHID VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR SADAR /174 /2024 () //
393	D-ABLAPL/25268/2024 ABLAPL/9247/2024	OM PRASAD PARIDA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	NAYAPALLI P.S. /166 /2024 () //
394	D-ABLAPL/25319/2024 ABLAPL/9248/2024	SHIBU NAIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /191 /2024 () //
395	D-ABLAPL/25269/2024 ABLAPL/9249/2024	OM PRASAD PARIDA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	NAYAPALLI P.S. /164 /2024 () //
396	D-ABLAPL/25090/2024 ABLAPL/9250/2024	JOGENDRANATH DAS VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BONTH /138 /2024 () //
397	D-ABLAPL/25218/2024	KALIA @ HAREKRUSHNA ROUT	AMULYA RATNA PANDA	SAHADEV KHUNTA /321 /2024

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	ABLAPL/9251/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/25144/2024 ABLAPL/9252/2024	PRASANT DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHAULIAGANJA /187 /2024 () //
399	D-ABLAPL/25237/2024 ABLAPL/9253/2024	SK. SADAM VS STATE OF ODISHA	SK ABDUL JABIR VS	KHANDAGIRI P.S. /288 /2023 () //
400	D-ABLAPL/25311/2024 ABLAPL/9254/2024	SIBAPRASAD SETHY VS STATE OF ODISHA	TRILOCHAN DASH VS	JAGATSINGPUR /150 /2024 () //
401	D-ABLAPL/25168/2024 ABLAPL/9255/2024	MITUA @ KSHIROD CHANDRA BAGHA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /40 /2024 () //
402	D-ABLAPL/25336/2024 ABLAPL/9256/2024	MANTU @ MANAS NAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /465 /2024 () //
403	D-ABLAPL/25383/2024 ABLAPL/9257/2024	DEVI PRASANNA ROUTRAY VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	RAGHUNATHPUR /37 /2017 () //
404	D-ABLAPL/25398/2024 ABLAPL/9258/2024	K. SIBAJEE VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOCITY PS /58 /2024 () //
405	D-ABLAPL/25400/2024 ABLAPL/9259/2024	LAKHENDRA BHUTIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KISINDA /54 /2024 () //
406	D-ABLAPL/25320/2024 ABLAPL/9260/2024	MITU @ S.K.MUSTAK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KENDRAPARA SADAR /393 /2024 () //
407	D-ABLAPL/24552/2024 ABLAPL/9261/2024	CHINMAYA GIRI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /15 /2022 () //
408	D-ABLAPL/25403/2024 ABLAPL/9262/2024	SISIR DAS VS	BIJAY KUMAR BEHERA VS	KHURDA MODEL /254 /2024 ()

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409	D-ABLAPL/25305/2024 ABLAPL/9263/2024	STATE OF ODISHA TAPAN KUMAR BEHERA @ TAPAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /119 /2024 () //
410	D-ABLAPL/25321/2024 ABLAPL/9264/2024	MITU @ S.K.MUSTAK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KENDRAPARA SADAR /438 /2024 () //
411	D-ABLAPL/25375/2024 ABLAPL/9265/2024	DEEPAK KODAMASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /377 /2024 () //
412	D-ABLAPL/25152/2024 ABLAPL/9266/2024	SHRIDHARA @ SRIDHARA SAHU VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	GOCHHAPADA /96 /2023 () //
413	D-ABLAPL/25346/2024 ABLAPL/9267/2024	TUNA GOUD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /145 /2024 () //
414	D-ABLAPL/23545/2024 ABLAPL/9268/2024	PRASANT KUMAR PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /43 /2023 () //
415	D-ABLAPL/25353/2024 ABLAPL/9269/2024	MADHUSUDAN PATI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	MAHILA (BERHAMPUR) /140 /2024 () //
416	D-ABLAPL/23582/2024 ABLAPL/9270/2024	KALIA @PURUSOTTAM BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /396 /2024 () //
417	D-ABLAPL/25121/2024 ABLAPL/9271/2024	DHANANJAYA HOTA VS STATE OF ODISHA	SUBHRANSU BHUSAN SARANGI VS	NAYAPALLI P.S. /422 /2023 () //
418	D-ABLAPL/23581/2024 ABLAPL/9272/2024	DIPTI RANJAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NANDIPADA /229 /2024 () //
419	D-ABLAPL/25274/2024 ABLAPL/9273/2024	TUSAR DEY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BHAWANIPATNA TOWN /320 /2024 () //

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420	D-ABLAPL/24322/2024 ABLAPL/9274/2024	PITAMBAR MAHALIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BHADRAK TOWN /49 /1999 () //
421	D-ABLAPL/23671/2024 ABLAPL/9275/2024	SARBESWAR JENA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	KENDRAPARA SADAR /416 /2024 () //